

18

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 148/297/NCLT/AHM/2016(New)
C.A. No. 118/297/CLB/MB/2012(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017**

Name of the Company: C.B. Doctor Ventilators Pvt. Ltd.

Section of the Companies Act: Section 297 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANTS	<i>M. Godiawala</i>
2.				

ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant.

Order complied with. Inform ROC accordingly.

Bikki Raveendra Babu 4/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of July, 2017.